

Collection and distribution of petroleum cess

1134. SHRI K.N. BALAGOPAL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the State-wise details of petroleum cess collected for road department during the last five years; and

(b) the State-wise amount distributed from the cess collection?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) Presently Rs. 2.00 per litre is levied as cess or additional duty of excise and custom on both petrol and high speed diesel (HSD) oil as per the provisions of the Central Road Fund (CRF) Act, 2000 amended by Finance Act, 2005.

This Ministry is not concerned with collection of cess or additional excise duty levied on petrol and HSD oil and no such information is available with this Ministry.

This Ministry allocates funds to State Governments for development of State Roads (other than Rural Roads) under the Central Road Fund (CRF) Scheme and Economic Importance and Inter-State Connectivity (EI & ISC) Schemes as per the above mentioned Acts. The State-wise details of accrual/allocation made during last 5 years under these schemes are given in the Statement-I and II respectively. (See below). Apart from this, the year-wise details of accrual of cess dedicated for development of National Highways (NHs) as per the above mentioned Acts during the last 5 years are as follows:-

Year	Amount (Rs. in crore)
2005-06	3269.74
2006-07	6407.45
2007-08	6541.06
2008-09	6972.47
2009-10	7404.70

However, no State-wise allocations are made for amount of cess earmarked for development of NHs. At present, this entire amount is utilized for National Highways Development Projects (NHDP).

Statement-I

The State-wise fund accrued under CRF for the years 2005-06, 2006-07, 2007-08, 2008-09 and 2009-10

(Amount Rs. in crore)

S.No.	State/UTs	2005-06	2006-07	2007-08	2008-09	2009-10
		Amount Accrued	Amount Accrued	Amount Accrued	Amount Accrued	Amount Accrued
1	2	3	4	5	6	7
1	Andhra Pradesh	131.71	131.07	131.07	143.63	148.91
2	Arunachal Pradesh	16.22	16.26	16.74	18.26	31.38
3	Assam	24.72	24.61	26.13	27.42	35.05
4	Bihar	39.57	38.65	38.52	40.59	46.28
5	Chhattisgarh	37.13	38.63	40.35	43.66	58.43
6	Goa	7.54	7.95	8.18	8.93	5.87
7	Gujarat	97.72	96.60	97.07	104.84	107.48
8	Haryana	53.51	56.57	61.56	66.18	47.55
9	Himachal Pradesh	17.23	17.24	18.07	19.34	24.81

1	2	3	4	5	6	7
10	Jammu & Kashmir	48.60	49.04	50.86	54.92	86.81
11	Jharkhand	32.09	34.03	35.37	34.85	39.44
12	Karnataka	95.13	94.70	97.92	103.82	105.84
13	Kerala	46.21	45.92	48.42	48.58	36.54
14	Madhya Pradesh	93.29	93.69	93.85	100.29	133.63
15	Maharashtra	158.71	156.61	161.49	175.89	174.92
16	Manipur	5.07	5.09	5.28	5.84	8.90
17	Meghalaya	7.57	7.73	8.12	8.54	10.40
18	Mizoram	4.59	4.59	4.74	5.14	8.20
19	Nagaland	3.82	3.98	4.13	4.34	6.61
20	Orissa	48.87	50.63	52.14	56.25	70.56
21	Punjab	63.05	63.82	62.90	65.39	48.69
22	Rajasthan	121.16	119.80	119.83	130.60	158.91

23	Sikkim	1.99	2.01	2.13	2.15	2.99
24	Tamil Nadu	103.50	104.74	106.78	110.92	93.98
25	Tripura	3.16	3.15	3.29	3.54	4.62
26	Uttarakhand	18.25	18.46	19.07	20.96	25.74
27	Uttar Pradesh	142.00	142.17	143.11	145.55	140.65
28	West Bengal	56.14	54.21	53.65	55.40	53.02
29	A&N Island	2.90	1.86	1.90	3.27	3.50
30	Chandigarh	3.47	2.24	2.28	3.51	3.75
31	Dadra & Nagar Haveli	1.69	1.08	1.10	1.64	1.75
32	Daman & Diu	1.22	0.77	0.79	1.24	1.33
33	Delhi	43.84	43.84	44.69	48.45	51.78
34	Lakshadweep	0.09	0.12	0.12	0.12	0.13
35	Puducherry	3.60	3.60	3.67	7.59	8.11

Statement-II

*The State-wise fund allocated under the schemes of EI and ISC for the years 2005-06, 2006-07,
2007-08, 2008-09 and 2009-2010*

(Amount Rs. in crore)

S.No.	State/UTs	2005-06	2006-07	2007-08	2008-09	2009-10
		Amount Allocated	Amount Allocated	Amount Allocated	Amount Allocated	Amount Allocated
1	2	3	4	5	6	7
1	Andhra Pradesh	14.91	5.83	5.91	5.29	9.55
2	Arunachal Pradesh	5.21	3.88	6.38	6.53	11.90
3	Assam	10.73	12.24	6.38	0.40	1.62
4	Bihar	6.71	3.22	3.15	0.00	6.44
5	Chhattisgarh	2.96	0.50	2.00	0.00	1.97
6	Goa	0.00	0.00	0.00	0.00	0.00
7	Gujarat	22.00	12.15	6.40	1.46	16.98
8	Haryana	8.64	7.81	6.62	4.60	6.99
9	Himachal Pradesh	2.00	2.09	2.05	9.91	8.37

10	Jammu & Kashmir	1.30	0.99	1.73	0.00	0.00
11	Jharkhand	0.00	0.50	0.94	1.99	14.13
12	Karnataka	11.86	27.09	23.32	20.36	10.27
13	Kerala	0.00	0.25	2.68	1.25	11.34
14	Madhya Pradesh	6.55	8.83	12.81	0.00	6.07
15	Maharashtra	9.52	5.57	20.71	0.00	2.57
16	Manipur	0.55	1.54	0.08	0.00	4.80
17	Meghalaya	0.51	2.46	0.72	0.00	1.07
18	Mizoram	6.09	0.34	2.92	13.39	2.85
19	Nagaland	3.97	3.68	5.75	4.75	4.75
20	Orissa	8.70	17.03	12.08	35.04	14.87
21	Punjab	5.20	5.03	2.83	8.47	4.05
22	Rajasthan	7.28	7.31	5.91	20.81	5.57
23	Sikkim	8.27	4.68	12.70	16.80	9.32
24	Tamil Nadu	0.00	0.25	0.16	4.19	13.64

1	2	3	4	5	6	7
25	Tripura	0.84	1.47	1.97	1.29	0.38
26	Uttarakhand	8.93	6.87	6.38	0.00	5.59
27	Uttar Pradesh	8.50	12.85	6.65	17.82	6.15
28	West Bengal	0.82	7.60	5.70	1.30	1.49
29	A&N Island	0.00	0.00	0.00	0.00	1.00
30	Chandigarh	0.00	0.00	1.00	3.00	0.50
31	Dadra & Nagar Haveli	0.50	0.50	2.00	0.50	0.00
32	Daman & Diu	0.00	2.40	2.00	1.50	0.00
33	Delhi	0.00	0.00	0.00	0.00	0.00
34	Lakshadweep	0.00	0.00	0.00	0.00	0.00
35	Puducherry	0.00	0.00	0.00	0.00	0.00